

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Termination of services of Mr. Mohammad Yousuf Allai, Civil Judge (Jr. Division)/Munsiff,(under suspension).

Reference:- Letter No. 40505/RG/GS dated 07-09-2021 of Registrar General of High Court of Jammu and Kashmir and Ladakh, regarding termination of services of Mr. Mohammad Yousuf Allai, Civil Judge (Jr. Division)/Munsiff.

Government Order No:- 4410 - JK(LD) of 2021.

Dated:- 10- 09 - 2021.

On the recommendations of the Hon'ble Full Court, of High Court of Jammu and Kashmir and Ladakh, the Hon'ble Lieutenant Governor is pleased to order the termination of services of Mr. Mohammad Yousuf Allai, Civil Judge(Jr. Division)/Munsiff(under suspension) with immediate effect.

By Order of the Hon'ble Lieutenant Governor.

Sd/-

(Achal Sethi)

Secretary to Government.

No: Law-Jud/111/2021-10.

Dated:-10 -09-2021.

Copy to the:-

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Srinagar.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner/Secretary to Government, General Administration Department.
4. Registrar General, High Court of J&K and Ladakh, Srinagar.
5. Principal Secretary to Hon'ble Chief Justice High Court of J&K and Ladakh, Srinagar.
6. Director Information, J&K, Srinagar
7. Director, Archives, Archeology and Museums, J&K, Jammu/Srinagar.
8. Director Finance, Department of Law, Justice & P.A.
9. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
10. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
11. Mr. Mohammad Yousuf Allai, Ex-Munsiff.
12. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
13. Government Order File.
14. Concerned File.

Reyaz Ali Bhat
10.09.21

(Reyaz Ali Bhat)

Assistant Legal Remembrancer.

Ushah
10.09.2021.